## OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE ROUSE AVENUE COURT COMPLEX, DELHI

## MODIFIED DUTY ROSTER FOR THE MONTH OF MARCH. 2023

In view of the request received fromMs. Vidhi Gupta Anand, Ld.ACMM-01 and 10.03.2023, partial modifications of office order no. CMM/Rouse Avenue District Court and order no. /DR/2023/ 1745-D

to 1765-D dated, 27/02/2023, Rouse Avenue District Courts, Delhi, are made as under:

Sr. No.	Name of the Duty ACMM	Duty to be performed on	In place of
01.	Sh. Deepak Kumar -II, Ld. ACMM-02	19.03.2023	Ms. Vidhi Gupta Anand, Ld.ACMM-01
02.	Ms. Vidhi Gupta Anand, Ld ACMM-01	30.03.2023	Sh. Deepak Kumar -II, Ld. ACMM-02

Rest of the conditions shall remain unchanged.

ACMM-01 (Officiating CMM), RADC New Delhi

Amond)

Order No. CMM/RADC/DR/2023 2050-20707) Dated 13,03,2023

Copy forwarded for information and necessary action to: 1. The Ld. Registrar General, Hon'ble High Court of Delhi.

- The Ld. District & Sessions Judge, (HQs), Delhi.
- The Ld. District & Session Judge-Cum-Special Judge (P.C. Act) (CBI), Rouse Avenue Court
  - Complex, Delhi)
- 4. The ACMMs Rouse Avenue District Court Complex, New Delhi. 5. The Director of Prosecution, CBI, Block No.3, II Floor, CGOComplex, Lodhi Road, New Delhi.
- 6. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
- 7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
- 28. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website
- 9. The Branch In-charge, Care Taking, Facilitation, Computer, Pool Car and Filing Section, RADC, New Delhi.
  - 10. The Reader to the undersigned.
  - 11. The Lockup In-charge, Rouse Avenue District Court, New Delhi. 12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.

  - 13. For uploading on "LAYERS". 14. The Secy. DLSA, RADC.

Vidhi Gupta An ACMM-01 (Officiating CMM), RADC New Delhi